

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 18.11.2019 (MONDAY)**

**COURT OF CHAIRPERSON**

**11: 00 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Kanthi Narahari, Member (Technical).**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 509 of 2019	State Bank of India. Vs. Anuj Bajpai (Liquidator)	Sindhu T.P	Rajendra Beniwal

**11:10 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Venugopal M., Member (Judicial).**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1147 of 2019	Hardeep Singh Sawhney Vs. Sawhney Builders Pvt. Ltd.	Dhruv	

**11: 20 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT) (Ins) No. 951 of 2019	Edwell Infrastructure Hazira Ltd. Vs. Siddhi Vinayak Logistics Ltd & Anr.	Shally Bhasin	Anoop Prakash Awasthi-R1
<b>2.</b>	Comp. App. (AT) No. 91 of 2019	M.Chandra Sekhar Rao & Ors. Vs. MPR Refractories Ltd & Ors.	Dhruv Gupta	Anshuman Sharma- (R1, R2& R5)
<b>3.</b>	Comp. App. (AT) (Ins) No. 930 of 2019	Ponneri Steel Industries. Vs. Gulam Mustafa Enterprises Pvt Ltd.	Monish Panda	S.P. Singh Chawla
<b>4.</b>	Comp. App. (AT) (Ins) No. 942 of 2019	Reliance Industries Ltd. Vs. Ajay Joshi & Ors.	Roopali Singh	Vijayant Paliwal- R1 Sneha Janakiraman-R2 Malvika Trivedi
<b>5.</b>	Comp. App. (AT) (Ins) No. 947 of 2019	Manoj Kunwar. Vs. Oriental Bank of Commerce & Ors.	Venancio D' Costa	H.P. Bhardwaj-R1 Avinash Mahapatra-R3

6.	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Anr.	Krutika Raghavan	Shreyas Edupuganti-R1 PBA Srinivasan- R2
7.	Comp. App. (AT) (Ins) No. 1015 of 2019	State Bank of India. Vs. Srei Infrastructure Finance Ltd & Anr.	Sumant Batra	Vivek Sibal-R2
8.	Comp. App. (AT) (Ins) No. 1036 of 2019	Vinay Tambi, Partner Vs. Khandelwal Buildcon Pvt. Ltd. & Anr.	Archana Pathak Dave	Ankit Sareen
9.	Comp. App. (AT) (Ins) No. 1051 of 2019	Sujeet Suresh Shah Vs. Savino Del Bene Freight Forwarders India Pvt. Ltd. & Anr.	Sushant Mahajan	Purushottam Kumar Jha-R1
10.	Comp. App. (AT) (Ins) No. 1084 of 2019	Naresh Patel, Ex. Director of Kasata Hometech India Pvt. Ltd. Vs. Ketki Shah Talati	Sneha Ravi Iyer	Srijan Sinha-R1
11.	Comp. App (AT) (Ins) No. 1113 of 2019	Manoj K. Daga Vs. ISGEC Heavy Engineering Pvt. Ltd. & Anr.	Prachi Johri	
12.	Comp. App. (AT) (Ins) No. 1182 of 2019	B.B. Food Pvt Ltd. Vs. Bank of India	Anuja Pethia	Alok Tiwari
13.	Comp. App. (AT) (Ins) No. 1205- 1206 of 2019	Sashidharan Marath Vs. Olevia.Com & Anr.	Aman Verma	
14.	Comp. App. (AT) (Ins) No. 1225 of 2019	Indus Projects Ltd. Vs. Industrial X-Ray & Allied Radiographers Pvt. Ltd. & Ors.	Rohit Rathi	
15.	Comp. App. (AT) No. 297 of 2019	Amit Kumar Gupta. Vs. LGW Ltd & Ors.	Shivank Diddi	Soumya Dutta

**For Admission (Fresh Cases)**

16.	Comp. App. (AT) (Ins) No. 1150 of 2019 & I.A. No. 3643 of 2019	Liquid Glass Hospitality LLP. Vs. Eatigo India Pvt Ltd.	Arunava Mukherjee	
17.	Comp. App. (AT) (Ins) No. 1241 of 2019	Power Chem Plast Ltd. Vs. Batra Plywood Industries Pvt Ltd.	Ashim Aggarwal	
18.	Comp. App. (AT) (Ins) No. 1255- 1256 of 2019	Downtown Temptations Pvt. Ltd. Vs. Yogesh Gupta	P. Roychoudhuri	

19.	Comp. App (AT) (Ins) No. 1260- 1261 of 2019	Sunil S. Kakkad Vs. Parag Sheth, Resolution Professional/ Liquidator & Anr.	Rajendra Beniwal	
20.	Comp. App (AT) (Ins) No. 1262 of 2019	Deepak Gupta Vs. Ved Contracts Pvt. Ltd. & Ors.	Sandeep Bhurarira	
21.	Comp. App (AT) (Ins) No. 1263 of 2019	Investors Sanghars Samiti & Ors. Vs. Lavkash Verma & Anr.	Bharat Gupta	Teejas Bhatia
22.	Comp. App. (AT) (Ins) No. 1264 of 2019	Mukesh Kumar Aggarwal Vs. Anurag Gupta & Anr.	Swapnil Gupta	Rohan Chawla
23.	Comp. App (AT) (Ins) No. 1265 of 2019	Gajraj Jain & Ors. Vs. Shivgyan Developers Pvt Ltd.	Piyush Singh	
24.	Comp. App (AT) (Ins) No. 1266 of 2019 <b>(With Defects)</b>	G.T. Polymers Vs. Keshava Medi Devices Pvt. Ltd.	Charu Sachdev	
25.	Comp. App (AT) (Ins) No. 1267 of 2019	Birla Industries Group Charity Trust Vs. Anil Goel & Anr.	Anju Jain	
26.	Comp. App (AT) (Ins) No. 1268 of 2019	Rajesh Narang Vs. LIC Housing Finance Ltd & Anr.	Rajat Bhardwaj	
27.	Comp. App (AT) (Ins) No. 1269 of 2019 <b>(With Defects)</b>	Savitha Ravishgowda Vs. Rubfila International Ltd & Anr.	Sayaree Basu Mallik	
28.	Comp. App (AT) (Ins) No. 1270 of 2019	Lalit Kumar Vs. State Bank of India	Amit Kumar	
29.	Comp. App (AT) (Ins) No. 1271 of 2019	GRIDCO Ltd. Vs. Surya Kanta Satapathy & Ors.	Raj Kumar Mehta	
30.	Comp. App (AT) (Ins) No. 1272 of 2019	West Coast Paper Mills Ltd. Vs. Bijay Murmuria, R.P. of Fort Gloster Industries Ltd. & Ors.	Siddartha Sharma	
31.	Comp. App (AT) (Ins) No. 1273 of 2019 <b>(With Defects)</b>	Bijay Pratap Singh Vs. Unimax International	Rajesh Kumar	
32.	Comp. App (AT) (Ins) No. 1274 of 2019	Sansing Ltd. Vs. APL Metals Ltd.	Nandivi Sharma	

33.	Comp. App (AT) (Ins) No. 1275 of 2019  <b>(With Defects)</b>	M. Krishma Bothra & 2 Ors. Vs. Sai Baba Business Solutions Pvt. Ltd. & Anr.	M. Gagan Bothra	
34.	Comp. App (AT) (Ins) No. 1276 of 2019	Committee of Creditors of Metalyst Foging Ltd. Vs. Consortium of Deccan Value Investors LP & DVI PE (Mauritius) Ltd. & Ors.	Nikhil Mathur	
35.	Comp. App (AT) (Ins) No. 1277 of 2019	S. Kumar Construction Co. Vs. Bharati Airtel Ltd.	Alok Tripathi	
36.	Comp. App (AT) (Ins) No. 1278 of 2019	Gandhar Oil Refinery (India) Ltd. Vs. Madhucon Sugar and Power Industries Ltd.	Nithin Sarvanan	
37.	Comp. App (AT) (Ins) No. 1279 of 2019	Ramnath Vs. Sew Infrastructure Ltd. & Ors.	Karunesh Tandon	
38.	Comp. App (AT) (Ins) No. 1280 of 2019	Surajbari Tarders Pvt. Ltd. Vs. Bharat NRE Coke Ltd. & Anr.	Sandeep Bajaj	
39.	Comp. App (AT) (Ins) No. 1281 of 2019	Deccan Value Investors L.P. & Anr. Vs. Dinkar Venkatasubramanian & Anr.	Mahesh Agarwal	
40.	Comp. App (AT) (Ins) No. 1282 of 2019	Ashish Mohan Gupta Vs. Hind Inn and Hotels Ltd. & Anr., through RP	Sandeep Bajaj	
41.	Comp. App (AT) (Ins) No. 1283- 1284 of 2019	Tejmalbhai & Co. Vs. Parag Sheth, the Liquidator / R.P. & Ors.	Nidhi Singh	
42.	Comp. App (AT) (Ins) No. 1285 of 2019	APL Apollo Tubes Ltd. Vs. Tanisha Scaffolding (India) Pvt. Ltd.	Karan Gandhi	
43.	Comp. App (AT) (Ins) No. 1286 of 2019 <b>(With Defects)</b>	Shiv Kumar Malani Vs. JM Financial Asset Reconstruction Ltd. & Ors	Kunal Chatterji	
44.	Comp. App (AT) (Ins) No. 1287 of 2019	FLSmith Pvt. Ltd. Vs. The Liquidator, Savan Godiawala Lanco Infratech Ltd.	K.V. Balakrishnan	
45.	Comp. App (AT) (Ins) No. 1288 of 2019	Ravi Kant Gupta & Ors. Vs. Alpfly Pvt. Ltd., through IRP	Mohit Chaudhary	
46.	Comp. App (AT) No. 331 of 2019	QVC Exports Pvt Ltd & Ors. Vs. Cosmic. Ferro Alloys Ltd & Ors.	Namrata Basu	

47.	Comp. App (AT) No. 332 of 2019  (With Defects)	R.D. Ramasamy & Anr. Vs. Madras Race Club & Anr.	D. Sreenivasan	
48.	Comp. App (AT) No. 333 of 2019	Simrat Chadha Vs. Shilpi Sharanya Apparel and Home Linen Pvt. Ltd. & Ors.	Simrat Chadha	
49.	Comp. App (AT) No. 334 of 2019	Chandan Munjal Vs. RC Healthcare Pvt. Ltd. & Ors.	Sandeep Bajaj	
50.	Comp. App (AT) No. 335 of 2019 (With Defects)	Shobhana Prabhakar Mahajan & Anr. Vs. Micro Inks Ltd.	Shobhana P. Mahajan	
51.	Comp. App (AT) No. 336 of 2019 (With Defects)	Akash Khandelwal & Ors. Vs. Bharti Telecom Ltd. & Anr.	Manoj Kumar	
52.	Competition App. (AT) No. 79 of 2019	Central Organisation for Railway Electrification Vs. PPS International	Ashok Singh	
53.	Restoration Application No. 03 of 2019 in Competition App. (AT) No. 43 of 2019	Ashokbhai M. Mehta Vs. Competition Commission of India & Anr.	Kaushal Kumar	

**For Admission (After Notice)**

54.	Comp. App. (AT) (Ins) No. 275 of 2019	Pankaj Kikavat Vs. Bank of India & Anr.	Nitin Mishra	Medha Tandon-R1 Sreevita Ghosh(R- ARC)
55.	Comp. App. (AT) (Ins) No. 461 of 2019	Chhattisgarh Distilleries Ltd. Vs. Dushyant Dave & Ors.  <b>With</b>	Anannya Ghosh	Anoop Prakash Awashti-R1 Jatin Kumar- R2&R4 Rajesh Kumar Gautam-R3
56.	Comp. App. (AT) (Ins) No. 613 of 2019	Abhay Vs. Dushyant Dave & Ors.	Akhil Sachar	Jatin Kumar-R2&4 Rajesh Gautam-R3 Prashant S Kenjale
57.	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors.	Manmeet Singh	Arjun Asthana-R1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2
58.	Comp. App. (AT) (Ins) No. 745 of 2019	The State of Telangana & Anr. Vs. Liquidator, Nizam Deccan Sugars Ltd &Ors. <b>With</b>	Krishna Dev J.	Hemant Chaudhary-R(3-7) Parth Tandon-R(8- 11) Subrahmanyam

59.	Comp. App. (AT) (Ins) No. 818 of 2019	The State of Telangana & Ors. Vs. Nizam Deccan Sugars Ltd & Ors.	Krishna dev .J	Hemant Chaudhary-R(3-7) Parth Tandon-R(8- 11) Subrahmanyam
60.	Comp. App. (AT) (Ins) No. 752 of 2019	Andal Bonumalla. Vs. Tomato Trading LLP & Ors.	Bommineni Vivekananda	Piyush Bhardwaj

**02: 00 PM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).**

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 288 of 2019	Jyoti Ltd. Vs. Prasad & Company (Project Works) Ltd.	Juhi Bhambhani	Abhay P. Kolte
2.	Comp. App. (AT) (Ins) No. 466 of 2019	DBS Bank India Ltd. Vs. Edu Smart Services Pvt. Ltd. & Ors.	Sakal Bhushan	Ritu Rastogi- R1,2&8 Misha-R9 Abhay Kumar- R7,10,11&13
3.	Comp. App. (AT) (Ins) No. 538 of 2019	K. Paramasivam. Vs. The karur Vysya Bank Ltd & Anr.	P.J Sri Ganesh	Vijay Kumar
4.	Comp. App. (AT) (Ins) No. 788 of 2019	DBS Bank Ltd, Singapore. Vs. Shailendra Ajmera & Anr.	Anindita Roychowdhury	Raunak Dhillon
5.	I.A No. 2787 of 2019 in Comp. App. (AT) (Ins) No. 612 of 2019	Andhra Bank. Vs. Sterling Biotech Ltd. (Through the Liquidator) & Ors	Siddharth Sharma	Shashank Agarwal

**For Orders**

6.	I.A. No. 3667 of 2019 in Comp. App. (AT) (Ins) No. 864 of 2019	Navin Raheja. Vs. Shilpa Jain & Ors.	Saurabh Kalia	Arunav Patnaik Neeraj Sharma-R3
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**02: 15 PM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 588 of 2018	Rajiv Kumar Agarwalla Vs Rajesh Kumar Kejriwal &Ors. <b>With</b>	Bharat Sood	Sanchari Chakraborty, Arijit Mazumdar

2.	Comp. App. (AT) (Ins) No. 589 of 2018	Rajiv Kumar Agarwalla Vs Anadya Properties Pvt. &Ors.	Bharat Sood	Sanchari Chakraborty, Arijit Mazumdar
3.	Comp. App (AT) (Ins) No. 633 of 2018	Asset Reconstruction Company (I) Ltd. (ARCIL) Vs. Koteswara Rao Karuchola (R.P. for Viceroy Hotels Ltd.) & Ors. <b>With</b>	Niraj Kumar	Diwaker Maheshwari (R-1), Kumar Sudeep-R3
4.	Comp. App. (AT) (Ins) No. 718 of 2018	Mahal Hotel Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. (ARCIL)	Kumar Sudeep	Satendra K. Rai- R1 Diwakar Maheshwari-RP

**For Orders**

5.	I.A No. 2640 & 3210 of 2019 in Comp. App. (AT) No. 57 of 2019	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	Niladree Chatterjee- R (1& 2) Meenakshi Singh- R (5& 13)
6.	I.A. No. 2870 of 2019 in Comp. App. (AT) (Ins) No. 268 of 2019	State Bank of India & Ors. Vs. MBL Infrastructure Ltd & Anr.	Sanjay Kapur	Anusuya Salwan
7.	I.A. No. 3269,3270 of 2019 in Comp. App. (AT) (Ins) No. 235 of 2018	Bank of India Vs. MBL Infrastructures Ltd. & Ors.	V. Seshagiri	Kunal Kohli-R2 Anusuya Salwan - R3
8.	Review Application No. 25 of 2019 in Comp. App. (AT) (Ins) No. 531 of 2018	Central Bank of India Vs. Dinkar T. Venkatasubramanian, R.P. for Amtek Auto Ltd.	Reema Khorana	Srishti Kapoor-R- 1(RP) Anushka Sharda- R3
9.	I.A. No. 3051 of 2019 in Comp. App. (AT) No. 267 & 278 to 308 of 2018	Adarsh Buildestate Ltd & Ors Vs. Union of India	Mahesh Agarwal	Ashim Sood (R-SFIO)
10.	Comp. App. (AT) (Ins) No. 769 of 2019	Janak Dhawan. Vs. Famous Innovations Digital Creative Pvt Ltd & Ors.	Anuj Shah	Malvika Kalra (R1) Gautam Singhal (IRP)
11.	Comp. App. (AT) (Ins) No. 928 of 2019	JM Financial Asset Reconstruction Company Ltd. Vs. Amresh Shukla IRP City Mall Vikash Pvt. Ltd.	Abhishek Anand	Jishnu Chowdhary-R1
12.	Comp. App. (AT) (Ins) No. 957 of 2019	JSW Steel Ltd. Vs. Mahender Kumar Khandelwal & Ors. <b>With</b>	Manmeet Singh	Misha, Bishwajit Dubey

13.	Comp. App. (AT) (Ins) No. 1034 of 2019	Sanjay Singal & Anr. Vs. Punjab National Bank & Ors. <b>With</b>	Heena George	Ritu Bhalla Bishwajeet Dubey (R1 & R4) Shantanu (R2), Manmeet Singh (R3)
14.	Comp. App. (AT) (Ins) No. 1035 of 2019	Kalyani Transco. Vs. Bhushan Power & Steel Ltd. Through RP & Ors. <b>With</b>	Nikhil Palli	Bishwajit Dubey Manmeet Singh- R1&2 Arvind Kr. Gupta- R4
15.	Comp. App. (AT) (Ins) No. 1055 of 2019	Jaldhi Overseas Pte. Ltd. Vs. Bhushan Power Steel Ltd & Ors. <b>With</b>	Kumar Shashank Shekker	Charu Bansal-R2 Bishwajit Dubey- R3 Nishtha Chaturvedi-R4
16.	Comp. App. (AT) (Ins) No. 1074 of 2019	Medi Carrier Pvt Ltd. Vs. Mahendra Kumar Khandelwal RP of Bhushan Power and Steel Ltd & Anr. <b>With</b>	Sidhartha Sharma	Spandan Biswal- CoC, Vaijayant Paliwal- R1, Nishtha Chaturvedi-R2
17.	Comp. App. (AT) (Ins) No. 1126 of 2019	CJ Darcl Logistics Ltd. Vs. Mahender Kumar Khandelwal RP of Bhushan Power & Steel Ltd.	Atul Shanker Mathur	

**For Admission (After Notice)**

18.	Review Application No. 14 of 2019 in Comp. App. (AT) (Ins) No. 437 of 2018	Ghanashyam Mishra & Sons Pvt Ltd. Vs. Orissa Manganese and Minerals Ltd. & Ors. <b>With</b>	Mahesh Agarwal	Neha Nagpal (R-2), Shrinita (R-3), Shantanu Chaturvedi (R-SBI)
19.	Review Application No. 17 of 2019 in Comp. App. (AT) (Ins) No. 444 of 2018	Edelweiss Asset Reconstruction Co. Ltd. Vs. Orissa Manganese and Minerals Ltd.& Ors.	Sumant Batra	Mahesh Agarwal, Arjun Asthana (RP)
20.	Competition Appeal (AT) No. 36 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Ors.	AchyuthAjith Kumar	Yaman Verma

**For Hearing**

21.	Comp. App. (AT) (Ins) No. 869 of 2019 <b>Part Heard</b>	Anjan Ghosh. Vs. Asset Reconstruction Company (India) Ltd.	Partha Sil	Bishwajit Dubey- R1
22.	Competition App.(AT) No. 63 of 2018 <b>Part Heard</b>	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India &Ors. <b>With</b>	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)



<b>23.</b>	Competition App.(AT) No. 64 of 2018 <b>Part Heard</b>	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
<b>24.</b>	Competition App.(AT) No. 65 of 2018 <b>Part Heard</b>	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
<b>25.</b>	Competition App.(AT) No. 66 of 2018 <b>Part Heard</b>	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
<b>26.</b>	Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)	Shobha Rani Jain Vs. Delhi Development Authority (DDA)	Dhurv Shukla	Akshay Ravi

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By Order

-sd/-

Registrar